

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-III

Item No.-2
IB-904(ND)/2020

IN THE MATTER OF:

OWC Apac Pvt. Ltd.

....PETITIONER

SECTION

U/s 59

Order delivered on 18.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Sulabh Jain, Co. Secy


For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Liquidator is present. He is directed to file Notes on submissions containing two pages.

List on 07.10.2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit